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Title: Need to include Khadi and Village Industries Commission and Indian Coffee Board in the terms of reference of Sixth Central Pay Commission.

SHRI SUDHANGSHU SEAL (CALCUTTA-NORTH WEST): I stand to draw the attention of the Government to the terms of the Sixth Pay Commission. It is a matter of regret that the Government has not included the names of Khadi and Village Industries Commission and Indian Coffee Board in the terms of Sixth Central Pay Commission and thus depriving the workers and employees of these two organizations from legitimate financial benefits. It will not be out of place to mention that employees of both these organizations had got the benefit of Fifth Pay Commission. The Government has decided to keep them outside the scope of Sixth Pay Commission. Over and above, when both the organization have been formed by Act of Parliament, there can not be any logic for keeping Khadi and Village Industries Commission and Indian Coffee Board out of the terms of Sixth Central Pay Commission. I demand immediate inclusion of Khadi and Village Industries Commission and Indian Coffee Board in the terms of Sixth Central Pay Commission.